

(b) how does it compare with the figure in 1948?

The Minister of Defence Organisation (Shri Tyagi): (a) 1,91,616.

(b) It is less by 29,723 than the figure in 1948.

Sardar Iqbal Singh: May I know whether the pays and pensions in respect of the civilians who have been employed are drawn under some special rules framed by the Government of India.

Shri Tyagi: With regard to the question of pays and pensions I have not got the information ready in my pad. I would request my hon. friend to put a separate question.

श्री भक्त बर्षन : क्या गवर्नमेंट ने सिविलियन एम्प्लायीज के बारे में कोई नीति निर्धारित की है कि धीरे धीरे इन के स्थान पर फौजी आदमी रखे जायेंगे या उनको हमेशा के लिए अलग कर दिया जायेगा, यदि हां, तो क्या मैं उस नीति की रूपरेखा जान सकता हूँ ?

श्री स्वामी : ये जो सिविलियन एम्प्लायीज हैं, ये कई तरह के हैं और अलग अलग महकमों की प्रलग अलग शाखाओं में उनके लिए अलग अलग नियम बनाए गए हैं ।

Kumari Annie Mascarene: May I know how many petitions have been received by the Government from the civilian employees of the Travancore-Cochin State regarding pay and pension; how long they have been pending and whether any petition has been answered.

Shri Tyagi: Sir...

Mr. Speaker: Does the hon. Minister require notice?

Shri Tyagi: I cannot reply to this question because there is no time-limit within which I should look into the applications received.

Kumari Annie Mascarene: May I know what happened to the petitions which I have forwarded to the Government on this subject?

Shri Tyagi: I would request my hon. friend to send me a reminder today.

Sardar Iqbal Singh: May I know...

Mr. Speaker: Let us go to the next question. I am not going to allow all questions to be put by one hon. Member only.

AMRUTARA SANTANA

*1282. **Shri Niranjana Jena, (on behalf of Shri Sanganna):** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 562 on the 6th December, 1955 in respect of translation of Oriya Book "Amrutara Santana" and state:

(a) whether any decision has since been taken; and

(b) if so, the result thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). Yes. The Oriya novel "Amrutara Santana" is being translated into Hindi.

Shri Niranjana Jena: May I know the name of the person who has been entrusted with the translation work and whether he is a reputed scholar of Oriya and Hindi?

Dr. M. M. Das: The name of the Translator is Shri Yugajeet Nevalpuri. He is translating from Oriya to Hindi.

Shri Niranjana Jena: May I know whether it is proposed to translate this in any other languages; if so, what are those languages?

Dr. M. M. Das: The Sahitya Akademi has got a proposal before it to translate this novel into other regional languages also, but the details have not yet been worked out.

Mr. Speaker: Shri H. G. Vaishnav.

Shri Krishnacharya Joshi: Question No. 1287. I have authority.

Shri Chattopadhyaya: Sir, I request that Question No. 1287 may be taken up as it is an important question.

Mr. Speaker: The question is going to be put and it will be answered now.

OSMANIA UNIVERSITY

***1287. Shri Krishnacharya Joshi (on behalf of Shri H. G. Vaishnav):** Will the Minister of Home Affairs be pleased to state :

(a) whether any detailed programme has been chalked out for the transfer of the Osmania University to the Central Government; and

(b) if so, whether any condition has been laid down by the State Government in this connection?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). I would refer the hon. Member to the reply given to Shri Heda's starred question No. 114 on the 23rd November 1955 on the same subject. There has been no change in the position since then.

Shri Krishnacharya Joshi: May I know whether the Committee, which was set up to consider the transfer, has submitted its report?

Shri Datar: No.

Shri Chattopadhyaya: Are we to understand that both the State Assembly and the Senate have passed resolutions recently against the Centre taking over the Osmania University and converting it into a Hindi University?

Shri Datar: I am not aware of any recent resolution. On the other hand, I am aware of the resolution passed by the State Assembly in favour of the decision of the Government.

Shri Chattopadhyaya: May I know if the Government are aware of the strong public opinion against taking over the only University in that area?

Shri Datar: The hon. Member will see that even the States Reorganisation Commission has applauded this step and, therefore, the Government would stick to their decision in this respect.

Shri B. S. Murthy: Now that the Hyderabad Legislative Assembly has passed a unanimous resolution to retain that University under the new State, may I know what the Government propose to do in the matter?

Shri Datar: So far as the first part is concerned, I am not aware of any resolution having been passed, much less unanimously, by the State Legislative Assembly.

Shri Ramachandra Reddi: May I know whether the Inter-University Board has been consulted in this matter and if they have given any opinion?

Shri Datar: The Government have taken the decision after considering the opinion of all the persons and authorities concerned.

OIL REFINERIES

***1297. Dr. Rama Rao (on behalf of Shri T. B. Vittal Rao):** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any proposal for setting up a fifth Oil Refinery in India has been received by Government from the Assam Oil Company;

(b) whether any decision has been arrived at; and

(c) if so, the nature thereof?

The Minister of Natural Resources

(b) No.

(Shri K. D. Malaviya): (a) Yes.

(c) Does not arise.

WRITTEN ANSWERS TO QUESTIONS

धमदान

*१२६६. श्री एम० एल० द्विवेदी : क्या तिरुसा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सशस्त्र सेना के विभिन्न अंगों में धमदान तथा अन्य वैसे ही सामाजिक कार्यों में रुची पैदा करने के लिए किसी योजना पर विचार किया है अथवा कोई योजना बनाई है;